

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.08.2020 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 415 of 2020	Naresh Sevantilal Shah Vs. Malharshanti Enterprises & Anr.	Aditya Manubarwala	

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 124 of 2020	Meenachil Hotels & Resources Pvt. Ltd. Vs. Abraham Reji & 14 Ors.	Philip Mathew	
3.	Comp. App. (AT) No. 126 of 2020	Delite Properties Pvt. Vs. Sudhir Goenka	Surjadipta Seth	

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- 2. Website: www.nclat.nic.in**

By the order of Hon’ble Acting Chairperson

**-sd/-
Registrar**